

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4456
ANSWERED ON:07.09.2012
SHARING OF POWER
Kishor Shri Kamal

Will the Minister of POWER be pleased to state:

(a) the details of agreement signed between the Union Government and the State Government of Uttar Pradesh regarding sharing of power generated from hydel power projects in the State; and

(b) the share of power of Uttar Pradesh as per agreement?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) :No agreement has been signed between Union Government and the State Government of Uttar Pradesh regarding sharing of power generated from hydel power projects in Uttar Pradesh. However, THDC India Limited, a CPSE under this Ministry has signed an agreement with Government of Uttar Pradesh on 02.09.2009 for implementing Dhukwan Small Hydro Project (24 MW) on Betwa river in District Jhansi of Uttar Pradesh.

(b) :As per the Implementation Agreement, the Government of Uttar Pradesh would be entitled to get 12% free power and shall have the first right to purchase the balance power from the said project.